

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25-7-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/749/IB/2018  
NAME OF THE PETITIONER(S) : SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA  
NAME OF THE RESPONDENT(S) : CHANDRA ROYAL INN PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

Edward James

Counsel for Applicant



Seema Kumari Choudha  
for  
K. Moorthy

Counsel for Respondent



**ORDER**

Counsel for Petitioner / Financial Creditor present. Counsel for Respondent / Corporate Debtor present and filed counter. At request, time is enlarged for hearing submissions. **Put up on 06.08.2018.**

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)